

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †1503
ANSWERED ON 28/07/2026

CAPACITY BUILDING IN GRAM PANCHAYATS

†1503. DR. RAJKUMAR SANGWAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the number of elected representatives and panchayat officials who have been provided training for capacity building in the Gram Panchayats of Baghpat Parliamentary Constituency under the Rashtriya Gram Swaraj Abhiyan (RGSA) till June 30, 2026 and the funds spent for this purpose;

(b) the current status of the preparation of the Gram Panchayat Development Plan (GPD) and the effective implementation of the People's Plan Campaign in the Gram Panchayats of Baghpat Parliamentary Constituency;

(c) whether the Government proposes to provide any additional training, technical assistance or implement special project under the RGSA to strengthen digital governance, financial management, and public participation in the Gram Panchayats of Baghpat Parliamentary Constituency; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) Panchayat, being “Local Self Government”, is a State subject. However, the Ministry of Panchayati Raj has been implementing the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) since the financial year 2022-23 in States/ UTs. Constituency-wise data is not maintained at the Central Level. The number of elected representatives and functionaries trained in the Baghpat district of Uttar Pradesh under the Revamped RGSA is:

Year	Total Participants trained in Baghpat District
2022-23	539
2023-24	466
2024-25	349
2025-26	2921
2026-27 (As on 30.06.2026)	0
Total	4275

Source: As per Training Management Portal.

Revamped RGSA is demand-driven in nature. Funds are released to States/UTs based on the Annual Action Plans approved by the Central Empowered Committee (CEC) and the pace of

expenditure. The funds are to be utilized only for the approved components as prioritized by the States/UTs. The Ministry releases the funds under the scheme to States/UTs only. Total funds released to the State of Uttar Pradesh, since 2022-23 to 2026-27 (as on 10.07.2026) is Rs. 251 crore.

(b) The Ministry has been rolling out People's Plan Campaign for the preparation of evidence-based, holistic, and inclusive Development Plans at the grassroots level in a structured manner for the next financial year through People's Participation at various levels of Panchayati Raj Institutions. The progress made under the People's Plan Campaign in preparation of Gram Panchayat Development Plans, in Baghpat district of Uttar Pradesh, is as under:

Financial Year	No. of Gram Panchayat	GPDP uploaded on e-gram swaraj portal
2022-23	244	244
2023-24	244	243
2024-25	244	244
2025-26	244	243
2026-27	244	43

(c) and (d) Further, to promote e-enablement of Panchayats, the Ministry is implementing the e-Panchayat Mission Mode Project (MMP), which has strengthened transparency, efficiency, and digital governance at the grassroots level. Under this, the eGramSwaraj application facilitates digital planning, accounting, monitoring, and online payments at the Panchayat level and is integrated with the Public Financial Management System (PFMS) for real-time payments and seamless fund flow. The application is also integrated with the Government e-Marketplace (GeM) to enable transparent procurement of goods and services by Panchayats. In addition, the AuditOnline application has been developed for conducting online audits of Panchayat accounts and financial management. A total of 347 participants were provided with digital training, and 458 participants were provided with OSR training in the Baghpat district during the year 2025-26, under Revamped RGSA.
